

C. A. T. Bench, JAIPUR

Date of Order

Orders

10/5/93

Mr. Vinendra Kumar - Counsel for the applicant

Mr. K.M. Sharma - Counsel for the respondent

The M.P. is allowed and the O.A. may be listed for hearing on

4/10/93.


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman

Received
C.A.T.
Initial
20/5/93

Copy sent to the
app. counsel & rep.
Counsel for
vide 3572

Date 24.5.93

